

**Statement***Details of Flights operating on Gulf-Thiruvananthapuram Sector*

From	Name of Airline	Frequency/Week
Abudhabi	Air India	4
Bahrain	Gulf Air Air India	3 (one via Abu- 1 Dhabhi and one via Doha)
Dhahran	Air India	2
Doha	Qatar Airways Air India Gulf Air	3 1 1 (via Abu- Dhabi)
Dubai	Air India	5
Kuwait	Air India Kuwait Airways Air India/Kuwait Airways (Code-Share Flight)	1 (Via Doha) 4 4
Muscat	Oman Air Air India Air India/Gulf Air (Joint Venture)	5 2 3 (one origi- nating from Doha and one originating from Baharain)
Riyadh	Air India	2

**Unauthorised Shops****Use of Defence Land**

2319. SHRI SOHANVEER SINGH: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of unauthorised shops are in Mount Kailash area of East of Kailash; and

(b) the action taken and proposed to be taken by the Government to demolish these unauthorised shops and to fix the responsibility on the officials found involved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) the information is being collected and will be laid on the Table of the Sabha.

2320. SHRI S.S. OWAISI: Will the Minister of DEFENCE be pleased to state:

(a) the total area of defence land at present in the country;

(b) the total defence land sold or leased out during the last three years;

(c) whether the Government propose to give this unutilised land for some useful purpose; and

(d) if so, the details thereof and the proposals, if any, received from the Government of Andhra Pradesh in that regard?